

Annex VI (Paragraph 10)

		ъ.										Da	ate: _	· · · · · · · · · · · · · · · · · · ·	<u> </u>
	the bank / nt showing			ails c	of Co	unte	erfeit	Bar	knot	tes c	dete	cted	in the	!	
	· · · · · · · · · · · · · · · · · · ·	duri	ng tl	ne m	nonth	of _					_				
A. De	etails of Co	ounte	erfei	t No	tes d	leted	cted:								
Name of															
branch /	Type of detection	Denomination-wise Details in pieces													
currency		10	10	20	20	50	50	100			500		1000	2000	pieces
chest		Old	New	Old	New	Old	New	Old	New	200	Old	New	1000	2000	
	FIR (FICN														
	pieces) Non-FIR														
	(FICN														
	pieces)														
	Total Pieces of														
	banknotes														
	processed														
				Pending with Police at the beginning of the month				Sent to Police during the month		1	Returned by the Police during the		th the	mon	ice at of the th
				(Cumulative Total)				monun		1	month		((Cumulative Total)	
No. of cases* where FIR was filed					100	<u> </u>								1000	/
Total pieces of															
Counterfeit Notes															
involved in all the cases of FIR															
	ch FIR lod	aed	com	pris	es oi	ne c	ase								
Forwarde		9-4	00111	p0				•							
	eneral Ma				y Ge	nera	al Ma	nag	er, F	Rese	rve	Bank	of In	dia, Is	sue
Departm	ent,			_											
(Signatur Name & Official S	Designation	n of	the	Auth	noris	ed C	Officia	al							